IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

CP/CA. No. 96(ND)/2017

IN THE MATTER OF:

M/s Dinesh Kumar Jalan & Ors.

APPLICANT / PETITIONER

Vs

M/s Prestige City Developers Pvt. Ltd.&ors

RESPONDENT

SECTION:

Under Section 241-242

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

Mr. Amolvyas, Advocate

For the RESPONDENT

ORDER

One last opportunity is granted to file reply within two weeks with a copy in advance to the counsel for petitioner. Rejoinder if any be filed within one week thereafter.

List on 31st October 2017.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

> DEEPA KRISHAN MEMBER (TECHNICAL)

Deepak Kumar 22.09.2017